

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 12  
**(IB)-486(PB)/2018**

**IN THE MATTER OF:**

Usha Devi .... Applicant/petitioner  
Vs.  
Praveer Construction Pvt. Ltd. .... Respondent

**Under Section 7 of (IBC)**

**Order delivered on 19.08.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant - Mr. Deepak Dahiya, Adv.  
For the Liquidator - Mr. Rakesh Kumar, Adv. with Mr. Alok Kaushik,  
Liquidator

**ORDER**

List IA-2734/2020 for hearing on **21.09.2020**.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**